

कर सकते हैं। अनुदेशों में इस बात की व्यवस्था है कि वरिष्ठ अधिकारियों विशेषकर भारत सरकार के सचिव स्तर के अधिकारी से यह अपेक्षा की जाती है कि वे समय-समय पर प्रचार माध्यमों के प्रतिनिधियों के साथ बातचीत करें और सरकार की नीतियों को उपयुक्त परिप्रेक्ष्य में स्पष्ट करने के लिए उनसे तालमेल स्थापित करें।

Demand of AIKVTA for transfer of KVS employees from J&K

2391. SHRI ISH DUTT YADAV:

SHRI M. A. BABY:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that wards of Government employees posted in J&K, who are not the domiciled residents/citizens of the State, are ineligible for admission to Medical & Technical Colleges/Institute located in the State;

(b) if so, whether any suggestions have been made by AIKVTA for transfer of parents on a priority basis to a place where such wards seek/get admission; and

(c) if so, what is the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMAN-BHAI MEHTA): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Admission in the college of Arts, Delhi Administration

2392. SHRI SHIV PRATAP MISHRA: Will the PRIME MINISTER be pleased to state:

(a) whether students who passed class XII with any subjects and percentage of marks were eligible for admission to the Bachelor of Fine Art, Painting, Bachelor of Applied Art and Bachelor of Sculpture in College of Arts of Delhi Administration in 1990-91;

(b) whether candidates had to appear for painting test paper of 150 marks;

(c) if so, what are the reasons for treating the students of science and commerce at par with the students of painting, History and Civics; and

(d) what is the number of students admitted in the college who had (i) science and commerce and (ii) painting as subjects in XII class?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMAN-BHAI MEHTA): (a) to (d) The information is being collected and would be laid on the Table of the Sabha.

Human encroachments in the Kaziranga National Park

2393. SHRI SHIV PRATAP MISHRA:

SHRI MAHENDRA PRASAD:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that large-scale human encroachments in the Kaziranga National Park, in Assam pose a serious threat to the one-horned rhino, an already endangered species; and

(b) if so, what was the extent of encroachments into the Park till the end of June, 1990?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) and (b) There is no threat to the rhinos in Kaziranga National Park from large scale encroachment as no encroachment has been reported in the Park.

Admission in Maharani Bagh and Sharda Ukil School of Art

2394. SHRI SHIV PRASAD MISHRA: Will the PRIME MINISTER be pleased to state:

(a) whether the students who passed class XII in any subject with a specific